

Item-21

M.A.553/2003 in
O.A.2320/2002

10.3.2003

Present: Ms.Chetna Rao, proxy for Shri M.K.Bhardwaj,
counsel for the applicant

Shri Bhaskar Bhardwaj,counsel for the respondents

M.A.553/2003

Time is prayed for extension of time by four weeks to comply with the directions of this Tribunal. In the absence of any objection, M.A. is allowed. Four weeks time is granted to comply with the directions of the Tribunal.

Thpus
(A.P. Nagrath)

Member(A)

VS Ag
(V.S. Aggarwal)

Chairman.

/dkm/